



IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE VISHAL MISHRA

ON THE 18th OF FEBRUARY, 2026

WRIT PETITION No. 5948 of 2026

PRADEEP AHIRWAR

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

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Appearance:

Shri Mukesh Kumar Agrawal - Advocate for the petitioner.

Shri Vivek Sharma - Deputy Advocate General for the
respondents/State.
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ORDER

After arguing at length, when locus of the petitioner could not be explained, learned counsel for the petitioner prays for withdrawal of this petition with a liberty to initiate appropriate proceedings.

Prayer allowed.

Accordingly, the petition is dismissed as withdrawn, with the aforesaid liberty, as prayed for.

(VISHAL MISHRA)
JUDGE